

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No. 757 of 1987

(W.P. No.9198 of 1981)

Life Insurance Field Workers Union ... Petitioners
and Others

Versus

Union of India & Others ... Respondents.

Hon. S. Zaheer Hasan, V.C.
Hon. Ajay Johri, A.M.

(By Hon. S. Zaheer Hasan, V.C.)

This writ petition No. 9198 of 1981 has been received on transfer from the Hon. High Court of Judicature at Allahabad to this Tribunal under Section 29 of the Administrative Tribunals Act XIII of 1985. The petitioners who are the employees of the Life Insurance Corporation of India have filed this writ petition in the Hon. High Court for quashing the termination order dated 23.4.81 of petitioner No. 3 and for quashing the notifications of Staff Regulations made in the years 1976 and 1978.

For want of notification under Section 14(2) of the Administrative Tribunals Act this Tribunal has no jurisdiction to decide this case. So this petition be retransmitted to the Hon. High Court of Judicature at Allahabad.

Yours
20.8.87

Vice Chairman

3/PR/STRP
Member (A)

Dated the 20th Aug., 1987

RKM